

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu/Srinagar
(Judicial Administration Section)

Subject: Allocation of Departments amongst Law Officers in the **Jammu Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 9779-JK(LD) OF 2022.

Dated: 03- 11- 2022.

In partial modification of Government Order No. 8489-JK(LD) of 2022 dated 11-10-2022, the re-distribution of litigation work amongst the following Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each.

S.No.	Name of Law Officer with Designation S/Shri	Department Allocated
1.	Monika Kohli, Sr. Additional Advocate General	i) Home Department ii) J&K Crime Branch. iii) Anti-Corruption Bureau. iv) Department of Law, Justice and P.A
2.	Raman Sharma, Additional Advocate General	i) General Administration Department. ii) School Education Department (except (Ramban, Udhampur and Reasi districts).

The aforesaid allocation is subject to the satisfactory performance of the Law Officer which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 03-11-2022.

No. Law-Jud/153/2021-10.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Home Department
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.



5. Secretary to Government, General Administration Department.
6. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar
7. Director Anti Corruption Bureau, J&K, Srinagar.
8. Director Information, J&K, Srinagar.
9. Director Archives, Archaeology and Museums, J&K, Srinagar.
10. Director Litigation Jammu.
11. All officers of Department of Law, Justice and P.A.
12. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Incharge Website, Department of Law, Justice and Parliamentary Affairs
14. Government Order File.
15. Concerned File.



(Ashish Gupta)

Additional Secretary to Government

1/46/11/1
03-11-2022